

**GOVERNMENT OF INDIA
RAILWAYS
LOK SABHA**

UNSTARRED QUESTION NO:1855
ANSWERED ON:14.03.2002
AMENDMENT IN RAILWAYS PROTECTION ACT
KINJARAPU YERRANNAIDU

Will the Minister of RAILWAYS be pleased to state:

- (a) whether the Government propose to amend Railways Protection Act and Indian Railways Act to facilitate deployment of Railway Protection Force personnel for security of passengers;
- (b) if so, the details thereof;
- (c) whether more personnel are likely to be recruited by Railways for this;
- (d) if so, the details in this regard; and
- (e) the extent to which railway property is likely to be protected by amended laws/acts?

Answer

MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI O.RAJAGOPAL)

(a) Yes, Sir.

(b) to (e) The proposals are still under process to incorporate certain amendments in RPF Act 1957 and the Railway Act 1989. Hence, it is not possible to furnish the information at the present juncture.